356 Written Answers to		[RAJYA SABHA]	Unstarred Questions
Year	No. of Projects	Investment (₹ in crore)	Capacity (MTPA)
2012-13	32	6765.63	136.75
2013-14	30	20709.93	217.57
2014-15 (upto Nov 2014)	13 vember,	6893.04	56.97

## Appointment of cargo handling agents

1693. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that violation of procedure is being done in the appointments of cargo handling agents;
  - (b) if so, the details thereof; and
  - (c) the remedial steps being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHANAN P.): (a) and (b) No, Sir.

(c) The Ministry of Shipping had Constituted a Committee under the Chairmanship of Development Adviser(Ports) in June, 2013 to examine the existing Stevedoring Policy and make suitable recommendations to strengthen the policy framework and make it more effective and purposeful. The Committee has submitted its report. Subsequently, a Committee under the Chairmanship of Chairman, Indian Ports Association and four other Port Trust Chairmen as Members was constituted to study the recommendations of the Development Advisor (Ports) Committee. The recommendations of the 5 Member Committee are under examination.

## Expansion of sea freight growth

1694. DR. K.P. RAMALINGAM: Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that the loss making Shipping Corporation of India (SCI) had turned a profit of  $\stackrel{?}{\stackrel{?}{\sim}}$  50 crore during the last few months;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to allow SCI to buy more ships to expand the sea freight growth; and
  - (d) if so, the details thereof?